



IN THE HIGH COURT OF KERALA AT ERNAKULAM

NOTICE

KAT 64

23.10.2019

CASE TRANSFERRED TO KERALA ADMINISTRATIVE TRIBUNAL,  
THIRUVANANTHAPURAM

WP(C) No.19576/2011V

SRI.T.R.RAVI/  
SRI.B.RAGUNATHAN  
SRI.G.GOPALAKRISHNA PILLAI  
SRI.M.M.LALBIND  
SRI.VIPIN VARGHESE  
GOVERNMENT PLEADER

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